

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 2977/2015

New Delhi, this the 15th day of December, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Mr. P.K. Basu, Member(A)**

Pritam Kumar
S/o Shri Jagdish Chand
Aged about 37 years
Post: Badli Workers
R/o H.No.2132/A 19, Prem Nagar
Gali No.1, New Delhi-110008.Applicant

(By Advocate: Shri Mahesh Srivastava)

Versus

1. Union of India through its Secretary
Ministry of Agriculture, Krishi Bhawan
Rafi Marg, New Delhi.
2. Delhi Milk Scheme
Through its General Manager
West Patel Nagar, New Delhi.Respondents

(By Advocate: Shri R. K. Sharma and Shri Gyanendra Singh)

O R D E R (ORAL)

Justice M.S. Sullar, Member (J)

Vide separate detailed judgment of even date rendered in
the case of Anil Kumar Vs. UOI & Anr., in main O.A bearing
No. 2989/2015, the instant O.A has also been dismissed.
However, the parties are left to bear their own costs.

(P.K. Basu)
Member (A)

(Justice M.S. Sullar)
Member (J)
15.12.2016

/Mbt/